

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 20 OF 2015 &
APPEAL NO. 21 OF 2015

Dated: 13th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Ishan Mukherjee

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

List these matters for hearing on **11.01.2019**, as agreed by the learned counsel for the appearing parties

(S.D. Dubey)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member